

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 119
(IB)-1127(PB)/2019

IN THE MATTER OF:

Jaswinder Singh Ahuja & Anr.

.... Applicant/petitioner

v.

M/s. Sunshine Trade Tower Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 13.09.2019

Coram:

SH. P. S. N. PRASAD

HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA

HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

Mr. Manoj Kumar & Ms. Gayathri Manasa, Advs.

For the Respondent(s):

Ms. Rakhi Sharma, Adv. along with Mr. Nitish
Kumar, AR

ORDER

For order see CP No. (IB)-1028(PB)/2019.

13.09.2019
Ritu Sharma